

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ekdant Buildtech Private Limited Date of Commencement of Liquidation: 31-03-2022; List of Stakeholders as on Date: 12-10-2022; Name of IP: Chetan Gupta; Process Number: 1; Last 5 digit of registration number: 13950

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 1257806 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 440461 | | | | NA |
| 3 | Secured financial creditors | 4 | 3447773679 | 4 | 3447773679 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 45 | 649896720 | 43 | 41017456 | | 608879264 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 1248528 | 1 | 679155 | | 569373 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 50 | 4098918927 | 48 | 3491168557 | 0 | 609448637 | 0 | |